Genera	al Information			
Name				
of				
state:	Nagaland	No. of Districts: 11	Population Size:	1978502
A. Hum	nan Resources and Institutional Data	1	Total Marks: 20	

Gov	or	nn	n	
GUV	ег	Пd	110	٠t

#	Title	Value	Maximum Score	Obtained Score
	State Food Safety Commissioner			
	(Full-time/Part-time/Additional			
<b>A1</b>	Charge)	Part Time / Additional Charge	1	0
	Ideal strength of Designated			
<b>A2</b>	Officers as per FSSAI	12		
	Number of Full time Designated			
A3	Officers	3	2	0
	Ideal strength of Food Safety			
A4	Officers as per FSSAI	16		
	Number of Full time Food Safety			
A5	Officers	7	2	0
	Whether State Level Advisory			
	Committee (SLAC) has been			
A6	constituted (Y/N)	Yes	1	1
	Number of SLAC meeting held			
Α7	during year 2021-2022	0	1	0
	Number of District Level Advisory			
A8	Committee (DLAC) constituted	11	1	1
	Total number of DLAC meeting			
A9	held during year 2021-2022	1	2	0
A10	Number of Adjudicating Officers	11	1	1
	Number of adjudication cases filed			
A11	( 2021-2022)	5	2	0
	Number of adjudication cases			
	pending at the beginning of the			
A12	financial year ( 2021-2022)	0		
	Number of adjudication cases			
A13	decided	0	2	0
	Whether State/UT has State			
A14	Appellate Tribunal (Y/N)	Not notified as on 31.03.2022	1	0
	Number of CAC meeting attended			
	by Food Safety Commissioner,			
	himself/herself (not attended by			
A15	representative)	2	2	0.5
	Marks on Recommendation of			
	committee ( 10 % of the total			
A16	marks)	_	2	0

B. Compliance	Total Marks: 30
Licensing and Registrations	

	L	icensing	and	Registrations
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#	Title	Value	Maximum Score	Obtained Score
	Number of special drives/ camps			
	for licensing/ registrations			
B1	organised	30	2	2
	Total number of active licenses			
B2	issued till 31.3.2022	469	1	0
	Number of Licences auto-			
В3	generated	1	3	2
	Number of fresh licences issued			
В4	during 2021-2022	267		
	Number of fresh licences issued			
B5	during last year ( 2020-2021)	218	2	2

	Total number of active registration			
B6	certificate issued till 31.3.2022	3868		
	Number of Registration certificate			
В7	auto-generated	26	3	2
	Number of fresh registration			
	certificates issued during year 2021-			
В8	2022	2184		
	Number of fresh registration			
	certificates issued during last year (			
В9	2020-2021)	1708	2	2
Inspe	ctions and Sampling			

#	Title	Value	Maximum Score	Obtained Score
	Whether the State/UT has			
	Monthly/Quarterly plan for			
B10	Inspection of high-risk FBOs	No	1	0
	Total number inspections			
B11	conducted (2021-2022)	32	4	0
	Expected number of enforcement			
B12	samples	1920		
	Number of enforcement samples			
B13	drawn	157	5	0

Consumer Grievences

#	Title	Value	Maximum Score	Obtained Score
	Total number of consumer			
	grievances received during 2021-			
B14	2022	0		
	Number of Consumer Grievances			
B15	pending	0	2	0
	If Help Desk/Help Line for			
	consumers and FBOs is			
	available(Y/N)	Yes		
	If yes provide the Helpline			
B16	Number.	370-2271034	1	1
	Whether State web portal for			
	consumers and FBOs grievances is			
	established (Y/N)			
B17	If Yes provide the website address.	No	1	0
	Marks on Recommendation of			
	committee ( 10 % of the total			
B18	marks)	-	3	1
	•			12

C. Food	d Testing- Infrastructure and Surveill	ance	Total Marks: 20		
Food T	esting Infrastructure & Surveillance				
#	Title	Value		Maximum Score	Obtained Score
	Number of State Food Testing Labs				
C1	(SFTL)		1	2	1
		Number of SFTL accredited by NABL	1		
		Number of SFTL recognised and notified u/s 43(1)			
		of FSS Act of 2006	1		
	Number of SFTL accredited by	Number of SFTL accredited with NABL-FSSAI			
C2	NABL	Integrated Assessment Certificate of Accreditation	0	2	1.5

	Testing Facility in the State Food	]	Г		
C3	Testing Labs (SFTL)	Labs with basic functionality and High E		2	1
	Average testing time taken in SFTL	Chemical Testing	10 (in days)		
C4	(in days) for(Chemical &	Microbiological Testing	7 (in days)	1	1
		Sanctioned Post	1		
C5	Number of Food Analysts in SFTL	In Position	1	1	1
	Number of technical personnel in	Sanctioned Post	18		
C6	SFTL	In Position	18	1	1
		Number of FSW	1		
		Number of Traning	0		
		Number of Tests	744		
C7	Activities conducted through FSW:	Number of Awareness Program	13	4	1
	Participation in INFoLNET (Indian				
C8	Food Laboratory Network)	Registered and not fully functional		2	1
	Does the State has its own				
C9	Surveillance Plan? Y/N.	No		1	0
C10	Number of Samples received		734		
C11	Number of Samples analysed		734	2	2
	Marks on Recommendation of				
	committee ( 10 % of the total				
C12	marks)	-		2	2
			·		12.5

Title	Value	Maximum Score	Obtained Score
Any specific/special training			
conducted by States/UTs for FSOs/			
DOs (2021-2022)	No	1	0
Number of ESOs and DOs trained in			
		•	1
100d 10rtification (2021-2022)	6	2	1
Target of State to Conduct FoSTaC			
trainings under MoU (2021-2022)	14		
Number of FoSTaC trainings conducted by State ( 2021-2022)			
+ *	-	3	1
	93	3	0
1	-	1	0
	conducted by States/UTs for FSOs/DOs (2021-2022)  Number of FSOs and DOs trained in food fortification (2021-2022)  Target of State to Conduct FoSTaC trainings under MoU (2021-2022)  Number of FoSTaC trainings conducted by State ( 2021-2022) against D3	conducted by States/UTs for FSOs/DOs (2021-2022)  No  Number of FSOs and DOs trained in food fortification (2021-2022)  Target of State to Conduct FoSTaC trainings under MoU (2021-2022)  Number of FoSTaC trainings conducted by State ( 2021-2022)  against D3  Number of Food Safety Supervisors trained  93  Marks on Recommendation of committee ( 10 % of the total	conducted by States/UTs for FSOs/DOs (2021-2022)  No  1  Number of FSOs and DOs trained in food fortification (2021-2022)  Target of State to Conduct FoSTaC trainings under MoU (2021-2022)  14  Number of FoSTaC trainings conducted by State ( 2021-2022)  against D3  Number of Food Safety Supervisors trained  93  Marks on Recommendation of committee ( 10 % of the total

E. Con	sumer Empowerment and FSSAI Initi	Total Marks: 20			
Cover	age of Food Fortification				
#	Title		Value	Maximum Score	Obtained Score
	Coverage of Food Fortification in	ICDC			
	Government Safety Net Programs	ICDS	R		
	for Oil (O), Milk (M), Wheat flour	MDM	R		
	(W), Rice (R), Salt-Double fortified				
E1	(S) in State	PDS	R	3	1
	Food Fortification Awareness in				
	districts: Number of				
	workshop/sensitization				
	programs/awareness program				
E2	conducted for food fortification	0		1	0
	Food Fortification trainings				
E3	conducted in districts	0		1	0
	Number of Districts Participated in				
E4	Eat Right Challenge	0		2	0

		Number of Eat Right School 1		
		Number of Eat Right Campus 2		
		Number of Clean Street Food Hub 0		
		Number of Clean and Fresh Fruit		
		and Vegetable Market 0		
		Number of BHOG (Blissful Hygienic		
	Certification in any of the Five	Offering) 0		
E5	initiatives in a FY 2021-2022	Number of Eat Right Station 0	3	0
	Target of number of Hygiene			
	ratings assigned to State under			
E6	MoU	200		
	Number of Hygiene Ratings done			
E7	Against E6	0	2	0
	IEC activities undertaken By	Yes		
	State/UTs: This may include any			
	awareness activity or media			
	campaigns, translation, dubbing			
	etc by the State. This may also	FSSAI IEC videos were dubbed to local dialect and		
	include Eat Right Melas conducted	telecasted through local channels, FSSAI		
	or any other awareness activities)	awareness audios were dubbed to local dialect		
		and broadcasted through Prasar Bharati Kohima,		
		awareness on food safety through leaflets		
		translated in 4 major Naga dialect (Ao, Angami,		
		Sumi & Lotha), samples of which are uploaded		
	****	herewith. FSSAI awareness videos were also		
	*Not included-	telecasted through Doordarshan Kendra Kohima,		
	(* Awareness through mobile	food safety awareness through LED Board, smart		
	food safety wheels	city kiosk and billboards. Also participated in Eat		
	* Licensing and registration	Smart Street Fair an initiative of Kohima Smart City		
-0	Drives/camps )	Development Ltd. under the Theme "Eat Smart,		4
E8	Marks on Recommendation of	Eat Safe". _sp_1652177576.jpg	6	4
E9	committee ( 10 % of the total marks)		2	1
LJ	iliai k5)	-		6

**Total Obtained Score** 





Inspiring Trust, Assuring Safe & Nutritious Foo





"Chiyungtsü Timi Anepalutsübaji Ajak Indang Tebilemtsü Lir"



ogo reprangang

Anogoshia achiajemdang vitamin aser minerals enoker aliba fortified chiyungtsütem chiang. Chiyungtsü nung vitamin aser minerals amala talila enoksemba ajanga tachitsü, tezüknem, asodang aser ayuba nung temelenshi kecha magütsür.









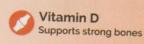


Folic Acid

Fight Anaemia Wheat Flour & Rice



Vitamin A Prevents night blindness

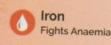


Oil & Milk











lodine Normal growth and brain development

**Double Fortified Salt** 

Issued in public interest by Food Safety Authority, Department of Health and Family Welfare, Govt of Nagaland. 6/22

## GOVERNMENT OF NAGALAND DEPARTMENT OF LAW & JUSTICE NAGALAND: KOHIMA

## **NOTIFICATION**

Dated Kohirna, the 4th May, 2022

NO.LAW/HC-12/2014:: In exercise of powers conferred under the Food Safety and Standard Act, 2006, the Governor of Nagaland is pleased to designate the following Courts of District & Sessions Judge in Nagaland as Tribunals for adjudication of cases under the Food Safety and Standard Act, 2006.

Principal District & Session Judge, Kohima	Kohima	
Principal District & Session Judge, Dimapur	Dimapur & Peren	
Principal District & Session Judge, Mokokchung	Mokokchung & Longleng	
Principal District & Session Judge, Tuensang	Tuensang & Kiphire	
District & Session Judge, Wokha	Wokha	
District & Session Judge, Mon	Mon	
District & Session Judge, Zunheboto	Zunheboto	
District & Session Judge, Phek	Phek	
	Principal District & Session Judge, Dimapur  Principal District & Session Judge, Mokokchung  Principal District & Session Judge, Tuensang  District & Session Judge, Wokha  District & Session Judge, Mon  District & Session Judge, Zunheboto	

This is issued with the approval of the Gauhati High Court vide No.HC.VII-156(Pt.A)/2012/901/A dated 17/02/2022.

Sd/-

## **ABHIJIT SINHA, IAS**

Commissioner & Secretary to the Govt. of Nagaland

Dated Kohima, the 4 th May, 2022

## NO.LAW/HC-12/2014

Copy to:-

- 1. The Commissioner & Secretary to the Governor, Nagaland, Kohima.
- 2. The Principal Secretary to Hon'ble Chief Minister, Nagaland, Kohima.
- 3. The OSD to the Chief Secretary, Nagaland, Kohima.
- 4. The Principal Secretary & Commissioner of Food Safety, Health & Family Welfare Department, Nagaland.
- 5. The Home Commissioner, Nagaland, Kohima.
- 6. The Commissioner, Nagaland, Kohima.
- 7. All Comm. & Secretary / Secretary to the Govt. of Nagaland.
- 8. The Director General of Police, Nagaland, Kohima.
- 9. The Registrar General, Gauhati High Court, Guwahati.
- 10. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
- 11. All Deputy Commissioners / ADCs, Nagaland.
- 12. All Superintendents of Police, Nagaland.
- 13. The Publisher, Nagaland Gazette, Kohima for publication in the next Gazette.
- 14. Guard File / Office copy.

( B LUTHER )

Under Secretary to the Govt. of Nagaland.